

No. 11/13/2023-CD-I

प्रतिवेक्षणिका 0266 India

Ministry of Women and Child Development

Shastri Bhawan, New Delhi - 110001

Dated: 14th December, 2023

To

Principal Secretaries/ Secretaries in-charge dealing with Anganwadi Services in the States/UTs of Maharashtra, Madhya Pradesh, Andhra Pradesh, Odisha, Jharkhand, Chhattisgarh, Tripura, Gujarat, Rajasthan, Telangana, West Bengal, Karnataka, Uttarakhand, Manipur, Tamil Nadu, Kerala, Bihar, Uttar Pradesh, A & N Islands.

Subject: Modifications of guidelines under the Anganwadi Services for sanction and construction of Anganwadi Centres in convergence with Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN) reg.

This is regarding the modification of guidelines under the Anganwadi Services for sanction and construction of Anganwadi Centres in convergence with Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN).

2. As per Cabinet approval, a total of 2500 Anganwadi Centres are proposed to be sanctioned and constructed in FY 2023-24, 2024-25 and 2025-26 @ Rs. 12 lakh per AWC for which the entire fund is proposed to be borne by MoWCD.

The following guidelines have been modified under the Anganwadi Services for sanction and construction of Anganwadi Centres in convergence with Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN):

(i) Cost of Rs. 12 lakh per AWC and Change in existing funding pattern with entire cost to be borne for an AWC by MoWCD: The one-time cost of construction of new AWC under the PVTG scheme will be undertaken 100% by Central Govt (MoWCD). However recurring expenditure will be borne on cost sharing basis between centre and state.

(ii) Change in population norms to 100: As per MoWCD scheme guidelines, the current population norms are as below:

Anganwadi Centres:

For Rural/Urban Projects

400-800	1 AWC
800-1600	2 AWCs
1600-2400	3 AWCs
Thereafter in multiples of 800	1 AWC

For Tribal /Riverine/Desert, Hilly and other difficult areas/ Projects

300-800	1 AWC
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However, for the PM-JANMAN scheme, population norms have been relaxed to approx **100 persons** in a habitation for opening an Anganwadi Centre.

(iii) Provision of Anganwadi Services in multi-purpose centers: The modifications in the guidelines for provision of Anganwadi Services has been agreed to subject to non-availability of Anganwadi Centre (AWC) in a particular area. It is proposed that the AWC in such cases be housed in multipurpose centres for delivery of nutrition and early childhood care and education services.

(iv) Further, till the construction of buildings for AWCs in PM Jan Man areas is not completed, States/UTs are requested to operationalize these AWCs as per existing cost sharing ratio in rented buildings.

3. This issues with the approval of competent authority.

Yours faithfully,

Janaki

(Janaki Viswanathan)

Under Secretary to the Government of India

जानकी विस्वानथन
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